NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

: 66

: CP/20/2017

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: CLOUDCHERRY ANALYTICS PRIVATE LTD

UNDER SECTION

Name (in Capital)

Represented by

Signature

Course for Petitioner

a.v.n.ho

(Republica MeA)

ORDER

Shri K Ramasamy, counsel for petitioner present. Shri M Kannan, Joint Director representing the RD present. Both the counsel made submissions in relation to the objections raised by the RD, in part. For continuation, time is enlarged at their request. Put up on 28.11.2017 at 10.30 A.M.

-8d-

K Anantha Padmanabha Swamy Member (Judicial)